

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II (SPECIAL BENCH)  
CHENNAI

28

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09-11-2020 AT 11.30 AM THROUGH  
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/58/2017  
NAME OF THE PETITIONER(S) : H.S. RAMESH KUMAR SURANA & 1 ANOTHER  
NAME OF THE RESPONDENT(S) : ANUSH SHARES & SECURITIES PVT LTD & 3ORS  
SECTION : 241/242 OF CA 2013

**ORDER**

Due to administrative reasons, matter is reposted to 16.12.2020.

-sd-  
(ANIL KUMAR B)  
MEMBER (TECHNICAL)

-sd-  
(R. SUCHARITHA)  
MEMBER (JUDICIAL)

VS